

Rashtriya Raksha University from the date of commencement of the said Act, until further orders.

(3) No. 23011/98/2020-BPR& D, dated December 12 - 18, 2020 (Weekly Gazette), appointing Members of the Governing Body of the Rashtriya Raksha University (RRU) with immediate effect.

(4) G.S.R. 807 (E), dated the 30th December, 2020, publishing the Rashtriya Raksha University Rules, 2020.

[Placed in Library. For (1) to (4), See No. LT-2924/17/2021]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) Section 53 of the National Forensic Sciences University Act, 2020:—

(1) G.S.R. No. 803, dated the 30th December, 2020, publishing the National Forensic Sciences University Rules, 2020.

(2) Notification No. 23011/20/2020-WS-III, dated the October 10 - 16, 2020 (Weekly Gazette), appointing Dr. Jayantkumar Maganlal Vyas as the Vice-Chancellor of the National Forensic Sciences University from the date of commencement of the said Act.

(3) S.O. No. 3423 (E), dated the 30th September, 2020, notifying the 1st Day of October, 2020, as the date on which the provisions of the said Act shall come into force.

[Placed in Library. For (1) to (3) See No. LT-2923/17/2021]

I. Report (2019-20) of the NCSK, New Delhi and related papers

II. Reports (2018) on the Acts and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Ramdas Athawale, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 12 of the National Commission for Safai Karamcharis Act, 1993:—

(a) Annual Report of the National Commission for Safai Karamcharis

(NCSK), New Delhi, for the year 2019-20.

- (b) Explanatory Memorandum on the action taken on the recommendations contained in the above-said Report.

[Placed in Library. See No. LT-3112/17/2021]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report on the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2018, under sub-section (4) of Section 21 of the said Act.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-3111/17/2021]

- (ii) (a) Annual Report on the Protection of Civil Rights Act, 1955, for the year 2018, under sub-section (4) of Section 15A of the said Act.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-3113/17/2021]

I. Notification of the Ministry of Home Affairs

II. Report (2019-20) of NDMA, New Delhi and related papers

III. Report and Accounts (2019-20) of NIDM, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Nityanand Rai, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. G.S.R. 97, dated June 28 - July 4, 2020 (Weekly Gazette) publishing the Central Reserve Police Force Constable (Daftry), Constable (Peon), Constable (Farash) and Constable (Safai Karmachari) Ministerial Recruitment Rules, 2020, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library. See No. LT-3116/17/2021]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 70 of the Disaster Management Act, 2005:—

- (a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2019-20
- (b) Statement of Objectives and Reasons alongwith Statement of